

**THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA):** (a) Yes, Sir.

(b) Site for constructing the Depot has been identified and application has been made to the Collector in January, 1991 for acquiring the identified land. The construction work will start after the land is acquired by the State Government and handed over to I.O.C.

(c) The depot is expected to be completed in 36 months after taking over the land from the State Government.

#### **Quota of Light Diesel Oil**

**518. SHRI KALPNATH SONKAR:** Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether all the four subsidiary companies of the Ministry have allocated Light Diesel Oil (LDO) to their dealers of the basis of the data collected in 27 months;

(b) if so, whether Keeping in view the present scarcity of petroleum products, the fixing of LDO quota on the above said basis is to be reviewed; and

(c) the steps being taken by the Government to give equal quota to the authorized L.D.O. dealers in Delhi?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA):** (a) Yes, Sir.

(b) No, Sir.

(c) There is no proposal to give equal quota to L.D.O. dealers in Delhi.

#### **Allotment of Petrol/Diesel and LPG Agencies**

**519. SHRI GANGA CHARAN LODHI:**  
**SHRI R. JEEVARATHINAM:**

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the number of petrol/diesel and LPG agencies category-wise allotted during 1989-90, 1990-91 and during the period from November, 1990 to January, 1991, separately, and the locations thereof;

(b) the criteria for the allotment of these agencies;

(c) whether some agencies have been allotted by him out of his discretionary quota; and

(d) if so, the details thereof?

**THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA):** (a) The information is being collected and will be laid on the Table of the House.

(b) In making selection of candidates who meet the eligibility conditions in regard to income educational qualifications, residence, category, age, etc. the following factors are taken into account:

- (i) personality;
- (ii) business ability/salesmanship;
- (iii) capacity to arrange finance and capability to provide facilities;
- (iv) preparedness for working full-time as a dealer; and

(v) general assessment and extra curricular activities.

(c) No, Sir.

(d) Does not arise.

[*English*]

#### Supply of Piped Gas in Surat, Gujarat

520. SHRI KASHIRAM RANA: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the Union Government have received a proposal from the Government of Gujarat regarding commitment of 7 lac C.M.D. natural gas to cover the entire Surat city under piped supply project; and

(b) if so, the decision taken thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SATYA PRAKASH MALAVIYA): (a) and (b). Yes, Sir. 3 lakh cubic metres per day of gas has already been allocated to the Gujarat Gas Corporation. Further allocation would depend on availability of gas in the region.

#### Tellicherry-Mysore Railway Line

521. SHRI K. MURALEEDHARAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is any proposal for the construction of railway line from Tellicherry railway station (Kerala State) to Mysore railway station (Karnataka State);

(b) if so, whether any preliminary investigation and survey were done in this regard; and

(c) if so, the details thereof regarding

route contemplated for the railway line and the action proposed to be taken thereon?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) No, Sir.

(b) and (c). Do not arise.

#### Bridge in Madras

522. SHRI D. PANDIAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether the project for construction of overhead rail bridge at Royapuram in Madras has been approved;

(b) if so, the time by which the work is likely to be started; and

(c) the amount sanctioned by the Union Government and also the amount sanctioned by the Tamil Nadu Government for this project?

THE MINISTER OF RAILWAYS (SHRI JANESHWAR MISHRA): (a) The proposal for the work is under consideration for inclusion in the Railways' Works Programme of 1991-92. The work will be taken up for execution jointly with the State Government, on cost sharing basis.

(b) and (c). These details will be known, only after the work is sanctioned and the State Government intimates the programme for execution of the work.

[*Translation*]

#### Extension to Runway of Jaipur Airport

523. SHRI GIRDHARI LAL BHARGAVA: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the big aeroplanes face take off difficulties at Jaipur airport due to the small size of the runway;